



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 200/2021
MA No. 235/2021
MA No. 234/2021**

This the 2nd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Manoj, (Appointment), Group 'C',
Aged about 23 years,
S/o Shri Nandram,
R/o VPO-Harsauli, Distt. Alwar, Rajasthan-301403
2. Ashish Yadav, (Appointment), Group 'C',
Aged about 23 years,
S/o Shri Manoj Kumar,
R/o VPO-Pithrawas, Distt. Rewari, Haryana-123101
3. Jai Saxena, (Appointment), Group 'C',
Aged about 20 years,
S/o Shri Ravi Prakash Saxena,
R/o 146-J/9, Chakiya, GTB Nagar,
Prayagraj, U.P.-211016
4. Kanhaiya Lal, (Appointment), Group 'C',
Age about 22 years,
S/o Shri Ramswaroop,
R/o VPO-Baggar, Distt. Nagaur, Rajasthan-341513
5. Shubham Yadav, (Appointment), Group 'C',
Age about 21 years,
S/o Shri Jagdish Singh,
R/o H. No. RZ-281, (Old 108/88),
3rd Floor, Gali No.4, East Sagarpur,
New Delhi-110046.
6. Raja Verma, (Appointment), Group 'C',
Age about 29 years,
S/o Shri Ram Achal Verma,
R/o C-161, Shakur Pur, Anand Vas,
New Delhi-110034.

...

Applicants

(through Advocate: Mr. M.K. Bhardwaj)

Versus



1. Delhi Development Authority,
Through its Vice Chairman,
Vikas Sadan, New Delhi
2. The Commissioner (P),
Delhi Development Authority,
Vikas Sadan, New Delhi.

... Respondents

(through Advocate: Ms. Sriparna Chatterjee)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to file a better one in accordance with law, if so advised.

2. Permission is granted. The OA is dismissed as withdrawn with liberty as aforesaid.

Pending MAs also stand dismissed with liberty in accordance with law.

(R. N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

/dkm/cc/anjali/